GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 834
TO BE ANSWERED ON 20.12.2017

NON-TRIBALS WORKING IN RAILWAYS DEPARTMENT

834.   PROF. A.S.R. NAIK:

Will the Minister of **RAILWAYS** be pleased to state:

(a)   whether non-tribals are working on Scheduled Tribes posts in the Railways Department;

(b)   if so, the reasons therefor; and

(c)   whether there is any fast track mechanism to identify false certificates in Railways and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c)   A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 834 BY PROF. A.S.R. NAIK TO BE ANSWERED IN LOK SABHA ON 20.12.2017 REGARDING NON-TRIBALS WORKING IN RAILWAYS DEPARTMENT

(a) & (b)   No, Madam. A few complaints have been received in the Railways regarding false Scheduled Tribe certificates. These are examined by the State Level Scrutiny Committee/District Level Vigilance Committee upon reference by Railways.

(c)   Standing instructions were issued on 01.10.1982 circulating therewith a copy of Ministry of Home Affairs letter dated 29.06.1982 regarding verification of caste certificates produced by the candidates wherein it has been laid down that each officer who has been assigned the responsibility of recruitment or maintenance of the Service Records of the employees should ensure that Scheduled Caste/ Scheduled Tribe certificates issued by the civil authorities are properly checked. If any discrepancy is noticed in such certificates, it should be immediately brought to the notice of the civil authorities for necessary action. The above instructions have been reiterated from time to time and latest on 23.06.2016 circulating therewith a copy of Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training's O.M. dated 08.10.2015 in the matter to all the Zonal Railways/Production Units etc., to follow the extant instructions.

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